

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON

20.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
 PETITION NUMBER : CP/157 &158/CAA/2018  
 NAME OF THE TRANSFEROR : SRICITY PROJECTS PVT LTD  
 NAME OF THE TRANSFERRE : SRICITY PVT LTD  
 UNDER SECTION : 230 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	A.M. Rango	Counsel for petitioner	
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ORDER

- Counsel for the Petitioner present and prayed for time to provide one set of Company Petitions. At request, time is enlarged. Put up on **24.08.2018 at 10.30 A.M.**

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*SA*  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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